



4) Hence, the Interlocutory Application bearing IA No. 1399 of 2024, is disposed of.

5) Registry is directed to not to list the main Company Petition on Board as nothing remains to be adjudicated in the present matter.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Vedant Kedare